

Commercial Appeal in the Patna High Court, Patna

Month- October (2025)

No. of cases pending at the beginning of the month	No. of cases instituted during the month	No. of cases disposed of during the month	No. of cases pending at the end of the month
24	5	0	29

Commercial Courts of Civil Judges (Senior Division) in Bihar
(Commercial disputes where value of the Suit or Dispute not less than Rs. 3 Lacs and upto Rs. 1 Crore)

Month –October / 2025

No. of cases pending at the beginning of the month.	No. of cases instituted during the month	No. of cases disposed off during the month	No. of cases pending at the end of the month
1655	38	71	1622

Commercial Courts of District Judges in Bihar

(Commercial disputes where value of the Suit or Dispute exceeds Rs. 1 Crore)

Month –October/ 2025

No. of cases pending at the beginning of the month	No. of cases instituted during the month	No. of cases disposed of during the month	No. of cases pending at the end of the month
851	21	25	847

Commercial Appellate Courts (at District Judges level) in Bihar

Month –October / 2025

No. of cases pending at the beginning of the month	No. of cases instituted during the month	No. of cases disposed of during the month	No. of cases pending at the end of the month
0	0	0	0

Form 1**List of cases e-filed during the month of October/ 2025 in the State of Bihar**

Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Advocate Mobile No.	Advocate E-mail Id	Date of registration	Date of e-filing
<u>Month</u> <u>-October/</u> <u>2025</u>	2	3	4	5	6	7	8	9	10
1	X	X	X	X	X	X	X	X	X

Form 2**List of cases in which e-payment of Court fees was made during the month of October/ 2025 in the State of Bihar**

Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of registration	Date of e-payment of Court fee
1	2	3	4	5	6	7	8
1	X	X	X	X	X	X	X

Form 3**List of cases in which Electronic Service of Process has taken place during the month of October/ 2025 in the State of Bihar**

Sr. No.	Court	District	Case No.	Petitioner Name	Advocate	Date of registration	Date of Electronic Service of
1	2	3	4	5	6	7	8
1	X	X	X	X	X	X	X

Form 6

Contested Commercial Cases disposed of during the month of October/ 2025 in the State of Bihar

Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Date for Disposal (Contested/ Settled)	Date of execution of decree	No. of days for execution of decree from date of decision	Act Section
<u>Month – October / 2025</u>	2	3	4	5	6	7	8	9	10	11	12	13	14
1	Principal District Judge	Gayaji	1/25	Bank of India Gaya Branch Th. Its Chief Manager Rishi Raj Diwakar	Amarjeet Kumar	01-08-2025	No	14-10-2025	75	Withdrawn	NA	NA	U/O VII Rule 1 of CPC

Form 7

Summary of Commercial Cases during the month of October / 2025 in the State of Bihar

Sr. No.	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed of during the month	Total number of cases pending at the end of the month
<u>Month – October / 2025</u>	<u>II</u>	<u>III</u>	<u>IV</u>	<u>V</u>	<u>VI</u>	<u>VII</u>
1	Commercial Court of Civil Judge (Senior Division)	Araria	2	0	0	2
		Aurangabad	6	0	0	6
		Begusarai	92	0	7	85
		Buxar	1	0	1	0
		Darbhanga	9	0	0	9
		East Champaran (Motihari)	18	0	0	18
		Gopalganj	1	0	0	1
		Katihar	5	0	0	5
		Kishanganj	29	0	0	29
		Munger	1	0	0	1
		Muzaffarpur	6	0	0	6
		Nawada	1	0	0	1
		Patna	1438	7	63	1382
		Purnea	9	0	0	9
		Saran (Chapra)	14	0	0	14
		Sitamarhi Sadar	18	0	0	18
		Siwan	0	31	0	31
Vaishali (Hajipur)	5	0	0	5		
2	Commercial Court of District Judge	Gaya	2	0	1	1
		Madhubani	5	0	0	5
		Munger	2	0	0	2
		Muzaffarpur	6	0	0	6
		Patna	832	18	23	827
		Purnea	1	2	1	2
		Rohtas (Sasaram)	1	0	0	1
		Saran (Chapra)	1	0	0	1
		Siwan	0	1	0	1
Vaishali (Hajipur)	1	0	0	1		
3	District Judge (Appellate Court)	x	0	0	0	0